

V

483

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : IND/1056/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : P. SHANKAR & S. ARPUTHAM
NAME OF THE RESPONDENT(S) : RICH INDIA HOUSING PVT LTD
UNDER SECTION : 9(1) OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. SIDHARTH

Counsel for Petitioner

R. Sidharth

ORDER

Proxy counsel Mr.R.Sidharth representing the counsel for petitioner present. He prayed time stating that the counsel on record is not able to attend the court due to his illness. At request, time is enlarged. Put up on **02.06.2017** at **02.30 P.M.**


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))


(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))